



File No. 10/03/2021-NCLT

कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 28th January 2021

ORDER

1. Reference order dated 25.11.2020.
2. The sitting days of following benches are hereby rearranged:

Bench	NCLT Division Bench	Remarks
Chandigarh	1. Shri Ajay Kumar Vatsavayi, Member (J)	Monday, Wednesday & Friday
	2. Shri Raghu Nayyar, Member (T)	
Jaipur	NCLT Division Bench	Tuesday & Thursday
	1 Shri Ajay Kumar Vatsavayi, Member (J)	
	2 Shri Raghu Nayyar, Member (T)	

3. This shall come into force with effect from 1.2.2021 till further order.
4. Presently, the Benches shall attend the matters through Video Conference.
5. This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati /Hyderabad/Jaipur/Cuttack/ Kochi/Amaravati/ Indore.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.